तीन फर्म्स ऐसी हैं हिन्दुस्तान में जो ऐसे पाइप्स बना रही हैं, लेकिन उनके प्लान्ट्स के लिये तीन चार साल तक के ग्रार्डर्स बुक्ड हैं ।

डा० लक्ष्मीमल्ल सिंघवी : जो प्रस्तावित बांध योजना है उसके विषय में विस्तृत रूप से परीक्षण कब तक समाप्त हो जायेगा ग्रौर जो यू० पी० ग्रौर पंजाब से बात चीत चल रही है उसको कब तक खत्म किया जा सकेगा, इसके विषय में क्या कोई संकेत दिया जा सकता है ?

डा० सुशीला नायर : जल्दी से जल्दी खत्म करने की कोशिश हो रही नहै ।

Some Hon. Members *rose*—

Mr. Speaker: Next question. We have had a regular discussion. Because I had many notices of motion, I have allowed it.

Shri Hari Vishnu Kamath: May I request, in view of its national interest and importance, question No. 87 on Railway accidents may kindly be taken out of turn.

Mr. Speaker: Normally I do not take out of turn questions. I proceed as they are put. But, if the House wants that Railway accidents—

Some Hon. Members: Yes.

Mr. Speaker: Then, we will take that.

Dr. K. L. Rao: May I know . .

Mr. Speaker: We have passed on, Doctor, to the next question.

Shri Ram Ratan Gupta: I want to draw the attention of the House to the fact that there is one very important question No. 75. As the time is short, if you, Sir, can permit that question . . .

Mr. Speaker: Question No. 87 I have allowed with the consent of the House because there are several motions on that.

Railway Accidents

\+

*87. **Shri Hari Vishnu Kamath:**
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:
Shri Bibhuti Mishra:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri P. C. Borooah:
Shri Sivamurthi Swamy:
Shri C. K. Bhattacharyya:
Shrimati Renu Chakravartty:
Shri K. Pattnayak:
Shri Sonavane:
Shri P. N. Kayal:
Shri Siddiah:
Maharajkumar Vijaya Ananda:
Shri Ram Ratan Gupta:
Shri A. K. Gopalan:
Shri Imbichibava:
Shri Shree Narayan Das:
Shri Nambiar:
Shri Ram Sewak Yadav:
Dr. L. M. Singhvi:
Shri D. C. Sharma:
Shri A. N. Vidyalankar:
Shri Umanath:

Will the Minister of **Railways** be pleased to state:

(a) the number of railway accidents that took place between 23rd June and 5th August, 1962, both dates inclusive;

(b) the circumstances under which each accident occurred; and

(c) the casualties involved in each, separately?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) The number of railway accidents that took place between 23rd June and 31st July (upto which information is available) both dates inclusive is 181.

(b) Out of 181 cases, 98 are still under investigation and in the remaining 83 cases, the causes were as under:—

Failure of Railway Staff	53
Failure of other than Railway staff	6

Failure of Mechanical Equipment	18
Failure of Track	7
Accidental	7

(c) A detailed statement regarding accidents involving casualties is laid on the Table. [*See* Appendix I, annexure No. 14].

I might add that this figure of 181 includes all types of accidents even minor derailments in loco yards and sheds, trains running over cattle and all that.

Shri Hari Vishnu Kamath: In those cases where investigation has been completed and a report has been submitted to the Government, what action has been taken by the Government in each case against those responsible for the accident?

Shri Shahnawaz Khan: Action is taken to find out the causes of each accident and if it is due to the mistake or fault of any Railway employee, stringent action is taken against him.

Mr. Speaker: The information wanted is whether in cases in which the inquiry has been completed and the conclusions have been arrived at there is any case where action has been taken against the delinquent officer.

Shri Shahnawaz Khan: There is a large number of cases. Action is taken invariably on every accident.

Shrimati Renu Chakravartty: What will be the actual number of those cases in which action has been taken?

Mr. Speaker: Would it be possible for the hon. Minister to lay a statement afterwards on that particular question?

The Minister of Railways (Shri Swaran Singh): I will lay a statement in two days' time. I might add that this question relates to a recent period, that is, the period after the 23rd June and it takes some time before the inquiry is completed. In many of these cases which are listed in the statement even the inquiry has not been completed. But I am collecting that information and I will be able to lay a statement on the Table of the House in about two days' tin.

Shri Hari Vishnu Kamath: On a point of order, Sir. There is an apparent contradiction in the statement made by the hon. Deputy Minister and the statement made now by the hon. Minister himself. The hon. Deputy Minister, if I heard him aright, said that there are some cases in which it has been completed and the hon. Minister says that the inquiry has not been concluded. I do not understand this.

Mr. Speaker: There is no contradiction. He has said that in 98 cases the investigation is still pending. In others it must have been completed. But they might be only minor cases where derailment has taken place in the yard etc.

Shri Hari Vishnu Kamath: Who is responsible? Nobody?

Mr. Speaker: I do not say that. About that he has said that he will lay a statement in two days' time

Shri Bhagwat Jha Azad: In such cases where it has been proved beyond doubt that such accidents were due to wilful negligence and gross inefficiency of the staff, what action has been taken by the Government by now?

Mr. Speaker: That has still not been found and a statement will be laid later on.

Shri Nambiar: From the statement placed on the Table we find that several accidents of the same type of collision, that is, one set of rolling stock waiting on one line and engines dashing against the stationary wagons on the same line, have taken place. Have Government taken steps to see that interlocking and signalling arrangemets are properly improved to avoid such collisions?

Shri Shahnawaz Khan: The improvement of the signalling standards is a continuing process and is being done on a programmed basis.

श्री भक्त दर्शन : श्रीमान्, पिछले तीन महीनों के अन्दर इस देश में जो रेल दुर्घटनायें हुई हैं उनके कारण आम जनता में बड़ा आतंक और आशंका फैल गयी है। मैं जानना चाहता हूं कि क्या रेलवे मंत्रालय ने उन विशेष कारणों का पता लगाने का प्रयत्न किया है जिनकी वजह से पहले के बनिस्वत ज्यादा दुर्घटनायें हो रही हैं ?

श्री शाहनवाज खां : जैसा मैंने पहले अर्ज किया है, हर एक एक्सीडेंट के बाद एक बाकायदा इन्क्वारी होती है जो जो सिफारिशें उस एनक्वारी रिपोर्ट में की जाती हैं उनको पूरा किया जाता है। अगर किसी रेलवे कर्मचारी की गफलत से ये एक्सीडेंट होते हैं तो उसके खिलाफ कड़ी कार्यवाई होती है।

Shrimati Renu Chakravartty: May I know if this statement which the hon. Minister is going to lay on the Table in two days' time will also include information as to how many are workers and how many are officers and whether the entire question of responsibility of that particular department is taken up even up to the officers level?

Shri Swaran Singh: I will try to collect that information and will place on the Table whatever information is available. I will indicate the types of officials against whom action has been taken. From that hon. Members can judge whether we have taken action only against what the hon. lady Member is suggesting, namely, the lower rungs of the staff or against the higher ones also.

श्री रामसेवक यादव : मैं माननीय मंत्री महोदय से जानना चाहूंगा कि अब तक की जो इनक्वारी हुई हैं इन दुर्घटनाओं के सम्बन्ध में, उनमें कुछ बड़े अधिकारियों को भी जिम्मेदार पाया गया है और क्या उनके खिलाफ भी कार्रवाई हो रही है ?

श्री स्वर्ण सिंह : यह बड़ा जनरल सवाल है। मैं वाकयात हासिल किये वगैर इस बारे में कुछ नहीं कह सकता।

श्री प्रकाशवीर शास्त्री : कल डिप्टी मिनिस्टर साहब ने राज्य सभा में इसी प्रकार का एक वक्तव्य दिया था। उसमें बताया था कि पहले छः महीनों में जो ट्रेन्स की दुर्घटनायें हुई और जो अब बाद के ६ महीनों में हुई हैं, उनमें कुछ कमी हुई है। मैं जानना चाहता हूं कि पिछले ६ महीनों में जो एक्सीडेंट हुये उनमें मजर एक्सीडेंट कितने थे और बाद के ६ महीनों में जो एक्सीडेंट हुये उनमें मेजर एक्सीडेंट कितने थे ?

श्री शाहनवाज खां : यह सवाल राज्य सभा में किया गया था।

अध्यक्ष महोदय : वह जानना चाहते हैं कि पहले ६ महीनों में मेजर एक्सीडेंट ज्यादा थे या बाद के ६ महीनों में मेजर एक्सीडेंट ज्यादा थे ?

श्री शाहनवाज खां : एग्जेक्ट फिगर तो मुझे इस वक्त याद नहीं है, लेकिन जहां तक मुझे याद है सन् १९६१ के आखिरी ६ महीनों में जो एक्सीडेंट हुये, उनके बनिस्बत इस साल के ६ महीनों में एक्सीडेंट कुछ कम हुये हैं –

Shri Sivamurthi Swamy: May I know whether the inquiry into the recent Hubli accident has been completed? If so, what are the findings?

Shri Shahnawaz Khan: The inquiry has been completed. The finding of the Assistant Commissioner of Railways (Safety) is that it was due to sabotage.

श्री रघुनाथ सिंह : आपने कहा है कि इस साल के ६ महीनों में इससे पहले के ६ महीनों से एक्सीडेंट कम हुये हैं। मैं जानना

चाहता हूं कि हताहतों की तादाद इस साल के ६ महीनों के एक्सीडेंट्स में ज्यादा थी या इससे पहले के ६ महीनों के एक्सीडेंटों में ।

श्री शाहनवाज खां : इस साल के ६ महीनों में जो एक्सीडेंट हुये हैं उनमें सन् १९६१ के आखिरी ६ महीनों के एक्सीडेंट के मुकाबिले में ज्यादा मौतें हुई हैं ।

श्री त्यागी: मैं यह दरयाफ्त करना चाहता था कि इन एक्सीडट्स के बाद गवर्नमेंट ने या रेलवे मिनिस्ट्री ने अपनी कोई खास पालिसी बनायी है जिससे आइन्दा इनको रोकने का इन्तजाम किया जा सके, और अगर बनायी है तो क्या क्या प्रिकाशनरी स्टेप लिये गये हैं ?

श्री शाहनवाज खां : जैसा मैंने पहले कहा जो एक्सीडट होता है उसके बाद एनक्वयरी की जाती है कि किन कारणों से वह एक्सीडेंट हुआ और जो उसकी वजूहात होती हैं उनको दूर करने की कोशिश की जाती है । जितने रेलवे के एक्सीडेंट हुय हैं उनमें से ६५ फीसदी फेल्योर आफ एलीमेंट या फेल्योर आफ इक्विपमेंट की वजह से हुय हैं जहां रेलवे कर्मचारियों की गफलत से एक्सीडेंट होते हैं वहां हम यह देखने की कोशिश करते हैं कि उनकी ट्रेनिंग में तो कोई कमी नहीं है । और एक रेलवे सेफ्टी आरगनाइजेशन है जो हर स्टेशन पर जा कर देखता है कि स्टेशन रूल्स ठीक हैं और इक्विपमेंट के बारे में फैक्टरियों में जहां वह बनता है जाकर देखता है कि ठीक मैटीरियल इस्तेमाल होता है या नहीं । जो भी मुमकिन कोशिश है वह की जा रही है ।

श्री त्यागी : यह तो पहले से ही हो रहा है ।

श्री शाहनवाज खां : और जैसा कि हाउस को पता है, श्री हृदय नाथ कुंजरू की अध्यक्षता में एक कमटी कायम की गयी है । वह जो सिफारिशें करेंगी उनको भी माना जायगा ।

Shri P. K. Deo: From the statement, we find that most of these major accidents are taking place in the eastern part of the country, either on the Eastern Railway or North-Eastern Railway or the South-Eastern Railway. May I know if any steps are being taken by Government to ensure that travelling in that part of the country becomes safer?

Mr. Speaker: And it will become worse in the other parts? Wherever accidents take place, precautions have to be taken, whether it is in the east, west, north or south.

Shri Hari Vishnu Kamath: Or centre.

Dr. L. M. Singhvi: What are the nature and details of the sabotage which caused the accident at Dumraon?

Some Hon. Members: Hubli.

Dr. L. C. Singhvi: Yes, Hubli.

Mr. Speaker: It is under investigation. Shri S. M. Banerjee.

An Hon. Member: No, Sir, it is completed.

Shri S. M. Banerjee: May I know whether apart from the railway authorities, some other expert opinion is being sought for ascertaining the reasons leading to these serious accidents?

Shri Swaran Singh: I do not know what other expert opinion would be there. Expert opinion must be of people who are concerned with the running of the railways, who know something of the railways. I do not think non-railway people can give expert opinion on a highly technical and complicated matter like this, where apart from theoretical considerations actual and living problems of transportation at a very high pitch are involved.

Shri Priya Gupta: On a point of order, Sir. If what the hon. Minister has said is right, how can the Railway Minister and the Deputy Minister come from non-technical people and not from railwaymen themselves?

Maharajkumar Vijaya Ananda: Will the Government consider sending a pilot before mail trains to avoid accidents or at least minimise them?

Shri Swaran Singh: I do not think it will be necessary to have this duplicate running of some pilot train, and we should concentrate on eliminating the causes by improving our operation and arousing safety-consciousness. It will, I think, be a great wastage if we were to run pilots to ensure safety.

श्री प्रिय गुप्त : ग्रान ए प्वाइंट ग्राफ ग्रार्डर, सर । मैं यह पूछना चाहता हूं कि क्या यह सच है कि जब भी एक्सीडेंट्स के बारे में मैकनिकल, सिगनल, ट्रांसपोरटेशन, लोको या इंजीनियरिंग के ग्रफसरान इनक्वायरी करते हैं तो ग्रापस के एक दूसरे के दोष को ढक कर कोई दूसरा ही कारण दिखलाने की कोशिश करते हैं ग्रौर उस के हिसाब से ग्रपनी फाइंडिंग देते हैं ?

क्या यहबात भी सच नहीं है कि एडमिनिस्ट्रेटिव ग्राफिसर द्वारा स्टेशन वर्किंग रूल्स के खिलाफ भी नीचे तबके के एम्प्लाईज को काम करन के लिय मजबूर करने की वजह से भी एक्सीडेंट्स होते हैं ? माल सप्लाई न होने की वजह से ग्रौर ग्रनरिपेयर्ड लोको कोचेज, पटरी ग्रौर स्लीपर्स जो कि ड्यू फार रिपेयर्स एंड ग्रोवरहालिंग हैं ग्रौर जिनके स्तेमाल करने में एक्सीडेंट्स हो जाने का खतरा रहता है उनको क्यों ऐलाऊ किया जाता है । खुद रेलवे मिनिस्टर साहब ने भी कहा है कि रेलवे के बहुत से स्लीपर्स ग्रौर पटरियां खराब हैं ग्रौर उनके कारण ऐक्सीडेंट्स हो सकते हैं तो मैं जानना चाहता हूं कि इन लेप्सेज के लिये ऐडमिनिस्ट्रेटिव ग्रफसरान के ऊपर क्या कार्यवाही की गई है ?

ग्रध्यक्ष महोदय : इसका जवाब देने की जरूरत नहीं है । यह तो लेक्चर है ।

श्री प्रिय गुप्त : ग्रध्यक्ष महोदय जी नहीं

12 hrs.

ग्रध्यक्ष महोदय : ग्रार्डर, ग्रार्डर ।

Contaminated Flour from U.S.A.

+

S.N.Q. No. 1.
Shri Mohan Swarup:
Shri Hem Barua:
Dr. L. M. Singhvi:
Shri Yashpal Singh:
Shri P. C. Borooah:
Shri S. M. Banerjee:
Shri A. N. Vidyalankar:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that a consignment of flour was sent by philanthropic societies in the U.S.A. to their representatives in this country;

(b) if so, the quantities thereof and the names of the societies, which donated the flour;

(c) whether it is a fact the consignment of flour has been contaminated;

(d) whether any inquiry has been initiated to find out the source and place of contamination;

(e) whether it is a fact that over 600 people in two districts in West Bengal and another in Assam were recently struck by paralysis after eating chapatis made from imported flour;

(f) whether it is also a fact that 180 boys of Chotapu Khuri Mission School in Assam, who ate chapatis made in the school kitchen out of a consignment of all purpose flour donated by the people of U.S.A., suffered from partial paralysis of the limb; and

(g) if so, the details thereof and the action taken by the Government pertaining thereto?